

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SEVENTIETH REPORTS
(ENGLISH VERSION)**



Fourth Lok Sabha

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTIETH REPORT

(Fourth Lok Sabha)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Twentieth Report.

2. The Committee met on the 19th February, 1968 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 23rd February, 1968.

3. The Members whose Resolutions had been included in the List of Business for the 23rd February, 1968 had been invited to present their views on the Resolutions before the Committee. Sarvashri S. Xavier and Vikram Chand Mahajan attended the sitting.

4. The Committee recommend the allocation of time as follows :—

(1) Resolution regarding Gold Control.	1½ hours.
(2) Resolution regarding Status of Himachal Pradesh.	1½ hours.

NEW DELHI;

February 19, 1968.

Magha 30, 1889 (Saka).

R. K. KHADILKAR,

Chairman,

Committee on Private Members' Bills
and Resolutions.